

increase in the cost of living we have given this extra allowance.

Shri Bhagwat Jha Azad: The statement says that a new scale of pay has been introduced for the I.T.I. diploma holders who had received training in the training institute at Bhopal and not others. May I know why there is this discrimination?

Shri C. Subramaniam: That is a different question. The I.T.I. trainees have undergone two years training in the Bhopal training institute. In view of the extra qualification obtained the scale of pay has been fixed. If there are other categories in other factories with similar qualifications, we may consider them.

Shri K. L. Rao: May I know by how many years has the manufacture of heavy electrical equipments such as traction motors and thermal and hydro generators, which is the main object of this factory, been delayed, and whether the recent strike has caused any further delay?

Shri C. Subramaniam: Every strike causes delay, and perhaps that is the intention in striking work.

Shrimati Vimla Devi: May I know whether it is a fact that there is no grievance settlement committee or joint council at present; if so, how the grievances are discussed and settled?

Shri C. Subramaniam: That is one of the points raised during the discussions, and we are in consultation with the State Government and also the Labour Department of the Central Government to institute this committee.

Shri Daji: Sir, I seek your protection. The question has not been fully answered. The question has two parts. We want to know.....

Mr. Speaker: I thought the hon. lady Member was satisfied with the answer given. She does not complain.

Shri Daji: Any Member can seek your protection.

Mr. Speaker: He can put another question and not complain.

Shri Priya Gupta: May I know whether the employees of the Heavy Electricals, Bhopal, are treated on par with Central Government employees or not, and whether the Central Pay Commission's report and the rules laid down for the purpose of calculation of dearness allowance are applicable to them on a par with other Central Government employees?

Shri C. Subramaniam: It is an autonomous corporation, and certainly we take into account the principles which apply to the Central Government employees.

Shri Priya Gupta: Whether the service conditions.....

Mr. Speaker: Order, order. Unless the hon. Member is first identified he should not begin to speak. I have called the hon. Member to order once or twice before also.

Shri Daji: Is it a fact that the workers have observed a "production fortnight" and have increased the production considerably after the agreement to wipe away the loss sustained during the strike period?

Shri C. Subramaniam: I want notice. I do not have the actual facts with me just now.

Suggestions of International Finance Corporation

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*206. { **Shri Warlor:**
 Shri Vasudevan Nair:

Will the Minister of Finance be pleased to state:

(a) whether Government have received any suggestions from the International Finance Corporation to simplify the procedure concerning the participation of foreign capital in private Indian industrial enterprises; and

(b) if so, the reaction of Government thereto?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) No, Sir.

(b) Does not arise.

Shri Warrior: Is it not a fact that the Vice-Chairman of the International Finance Corporation while in India discussed this matter with industrial interests in India and he made a statement in the press to the effect that such and such proposals were made and the Finance Ministry are accepting those proposals?

Shrimati Tarkeshwari Sinha: When the Vice-Chairman of International Finance Corporation was in India, he had a general discussion on the broad terms and conditions for the participation of foreign capital of IFC in India. The proposal which has been made in the question was not discussed.

Shri Warrior: The specific question is whether he has suggested any simplification of the procedure from that which is obtaining at present.

Shrimati Tarkeshwari Sinha: I have already answered that.

Shri Warrior: What are the specific suggestions that he has made?

The Minister of Finance (Shri Morarji Desai): The discussion that took place was very informal. The suggestions were also very informal. No formal suggestion has been made by the Bank or the Association. Therefore, it will not be possible to say anything about those suggestions at this stage.

Shri Daji: Will the Minister inform us whether the Government is considering the relaxation of the existing rules for giving any concession to the foreign investors in our country as a result of these discussions?

Shri Morarji Desai: This does not arise as long as we do not receive any formal reference from the Association.

'Arjun Award' to Sportsmen

***208. Shri Birendra Bahadur Singh:** Will the Minister of Education be pleased to state:

(a) whether Government have decided to institute an 'Arjun Award' for outstanding sportsmen;

(b) if so, the details of the Award; and

(c) what criterion Government have adopted in giving away the award with details of personnel to advise Government on this matter?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) The award, which is in the form of a scroll and a souvenir, is for honouring outstanding sportsmen who are considered "the Sportsmen of the Year" in their respective games.

(c) The criterion is outstanding contribution to enhance the glory of the game. Selections are made on the basis of recommendations obtained from the Sports Federations concerned. A Sub-Committee of the All-India Council of Sports tenders advice to Government from time to time in the matter.

Shri Birendra Bahadur Singh: May I know whether the awards were made this year in consultation with the different associations?

Dr. K. L. Shrimall: I have already stated that the selections were made by Sports Federations.

Shri Birendra Bahadur Singh: May I know whether the award for cricket was made in consultation with the Board of Cricket Control?

Dr. K. L. Shrimall: All the selections were made by the Federations.

Shri Nath Pal: May I know whether awards have been given for meritorious and distinguished service in the field of sports in the past and who are the winners of them? May I also know whether the winner of the first gold medal in 1928 for leading the